

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.202/2017 in OA No. 1548/2014

New Delhi, this the 01st day of August, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Jagdish Rai (Retired employee
R/o Village & Post –Kharkhari Sohan,
Tehsil-Tosham
Distt.- Bhiwani (Haryana)Applicant

(By Advocate: Mr. Gyaneshwar)

Versus

1. Shri R.K. Kulshreshtha
General Manager,
Northern Railway Headquarters Office
Baroda House, New Delhi
2. Shri Arun Arora
The Divisional Railway Manager,
DRM Office, Northern Railways
New Delhi Respondents

(By Advocate: Mr. S.M. Arif with Mr.Aatif)

ORDER (ORAL)

By Hon'ble Mrs. Jasmine Ahmed, Member (J);-

Learned counsel for the respondents has handed over a copy of the order dated 02.05.2017 passed by the Hon'ble High Court in Writ Petition (C) No. 3769/2017, by which the operation of the impugned order of this Tribunal is stayed till the next date of hearing. Accordingly, this CP is closed with liberty to the petitioner to revive the same as and when the fresh cause of action arises. Notices issued to the respondents are discharged. No costs.

**(Shekhar Agarwal)
Member (A)**

**(Jasmine Ahmed)
Member (J)**

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